

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shamken Spinners Limited Date of Commencement of Liquidation: 26-10-2021; List of Stakeholders as on Date: 29-01-2022; Name of IP: Mr. Sanjay Gupta; Process Number: 1; Last 5 digit of registration number: 10252

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	14	41485682144	14	39344083126		2141599018		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	1	2856588	1	2856588				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	190517692	1	190517692				Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	41679056424	16	39537457406	0	2141599018	0	